

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

28

C.S.P. No. 994/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: JM Financial Institutional Securities Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	<i>Harish Pillai</i>	<i>Admitted</i>	<i>[Signature]</i>

ORDER

CSP No. 994/230-232/NCLT/MB/MAH/2017

The Company Petition is admitted.

List this matter for final hearing on **14.12.2017**.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)